



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

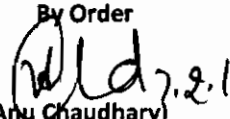
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### Cause List Date 08-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Writ Petition No. 13607/2016 & 13606/2016 Smt. Radha Vs. Manoj Saraf	Kapil Gupta	O.P. Mishra
2	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Bail application No. 552/2017 Captain Deep Singh Rathore Vs. State	Suresh Sahni	Ajay Kumar Jain
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 13683/2016 Om Prakash Gupta Vs. Indian Oil Corporation	D.K. Bhardwaj	Samit Bishnoi
4	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Writ Petition No. 6709/12 Bajrang Lal Sharma vs. Smt. Rudi Devi	Anil Upman	Vikram Singh Shekhawat
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 15680/2016 Deepak Vs. State	Nitin Jain	S.S. Sunda
6	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6657/2016 & 5962/2016 Mukesh Sharma Vs. State	Anil Upman	R.S. Shekhawat
7	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 3616/2012 Dr. Jain Video on Wheels Vs. State	S.K. Tiwari	A.S. Rajawat
8	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Writ Petition No. 13759/2016 Devendra Kumar Vyas Vs. Ashok Kumar Vyas	D.K. Garg	Manish Kumar Sharma
9	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Petition No. 4690/2016 Dr. Rajendra Garg Vs. State	Rajneesh Gupta	S. Gaharana
10	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 628/2012 Bhonrilal Sharma Vs. Rameshwar Prasad	O.P. Mishra	Abhi Goyal
11	Sh. Vikas Jain Advocate	S.B. Cr. Revision Petition No. 821/2016 Virendar Vs. Smt. Pinky	Dinesh Bishnoi	Anshul Sharma
12	Sh. Vikas Jain Advocate	S.B. Cr. Misc. Bail Application No. 1046/2017 Alpesh Bhai Vs. State	Rajeev Surana	Abhinav Sharma
13	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
14	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
15	Ankur Rastogi	S.B. Cr. Revision Petition No. 248/2016 Mohan Lal Vs. Smt. Vimlesh	Girish Khandelwal	H.S. Sinsinwar

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order  
  
(Anu Chaudhary)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy –Timely Help May Create History"



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### Cause List Date 09-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Petition No. 17292/2016 Aashutosh Vashishth Vs. Dr. Tejkumar Vashishth	Satish Khandal	Manish Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 260/2014 Hari Narayan Vs. Mohan Lal	Prahlad Sharma	Shashi Sekhar Gaur
3	Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 2001/2016 Udaram Meena Vs. Smt. Prabhati Devi	H.S. Sinsinwar	Bharti Sharma
4	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 517/2013 Bhupal Vs. Dhaniram	Deepak Sharma	Jitendra Sharma
5	Sh. Ashok Sharma Advocate	S.B. Civil Second Appeal No. 24/2014 Bhupesh Roongta Vs. Ganga Sharan	D.D. Patodiya	Lalima Purohit

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